

**NATIONAL COMPANY LAW TRIBUNAL**  
**PRINCIPAL BENCH**  
**NEW DELHI**

C.P NO. 41(ND)/2016  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. S. K. MOHAPATRA  
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 04.08.2016

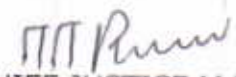
NAME OF THE COMPANY: **M/s. ABRO Technologies Pvt. Ltd.**  
**Vs.**  
**M/s. Delhi Warehousing Pvt. Ltd. & Ors.**

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the  
Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Saurabh Kaur's Adv		Petitioners	}
2.	Hanshit Agnew Adv		"	
3.	K. Dabber	Adv	Respondents	Sanjay Bhatnagar

Order

List on 07.09.2016.

  
(CHIEF JUSTICE M.M. KUMAR)  
PRESIDENT

  
(S.K. MOHAPATRA)  
MEMBER (T)

4<sup>th</sup> August, 2016  
(P.K. SUD)